

NEW MARKETS ADVISORY LTD

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This Corrigendum to Letter of offer ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of MOHAMMED FASIHUDDIN (the 'Acquirer') in respect of the Open Offer to the equity shareholders of New Markets Advisory Ltd (the 'Target Company' or 'NMAL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum is being issued in continuation of the corrigendum released on July 04, 2014 (earlier corrigendum) in the Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and Mumbai Lakshadeep (Marathi-Mumbai Edition).

This corrigendum is being released to update the shareholders pursuant to news published in Mumbai Mirror on July 04, 2014 (page no. 1 & 7) reporting that Mohammed Fasihuddin has been arrested by Mumbai Police's Economic Offence Wing (EOW) on Thursday July 03, 2014. The local court then remanded him to police custody.

Further shareholders are informed that schedule of activities as revised & published in earlier corrigendum shall remain intact. As per revised schedule, the offer will open & close on July 09, 2014 & July 11, 2014 respectively.

A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirer:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED
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Date : July 08, 2014

Place : Mumbai

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